

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 832 of 1998

New Delhi, dated this the 16th day of July, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Dr. Alpana Mishra,
W/o Major Amitabh Mishra,
Ad Lecturer (Hindi),
Army Cadet College Wing,
IMA, Dehradun. APPLICANT

(By Advocate: Shri D.R. Gupta)

Versus

1. Union of India through
Ministry of Defence,
South Block,
New Delhi.
2. The Director,
MT-7,
Army Headquarters, DHQ,
New Delhi-110011.
3. The Principal,
Indian Military Academy,
Dehradun-248007. RESPONDENTS

(By Advocate: Shri R.P. Aggarwal)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri D.R. Gupta presses MA-1388/98
seeking permission to withdraw the O.A.
No. 832/98. The prayer is allowed and the O.A. is
dismissed as withdrawn.

Lakshmi Swaminathan
(MRS. LAKSHMI SWAMINATHAN)
MEMBER (J)

S.R. Adige
(S.R. ADIGE)
VICE CHAIRMAN (A)

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